

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 12th JULY, 2024, 02:30 P.M.

**IA(Comp. Act.)/61/GB/2018
CP/30/GB/2018**

**Present: 1. Hon'ble Member (Judicial), Shri Deep Chandra Joshi
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

In the Matter of	Ms. Shehla Rahman Vs M/S Shamshun Tea & Industries (P) Ltd & others.
Under Section	U/s 130, 213, 241, 242, 244(1) & 59 of Companies Act, 2013

For Petitioner (s) : Mr. H. Btala, Adv.

For Respondent (s) : Ms. R. R. Khan, Adv.

ORDER

CP/30/GB/2018

Both sides Counsel present. This is a part heard matter

For continuance of arguments list on **05.09.2024**.

Connected IAs to be tagged along with the main CP on the aforesaid date.

IA(Comp. Act.)/61/GB/2018

In view of the Order passed today in CP (IB)/30/GB/2018 list this matter on 05.09.2024

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
Deep Chandra Joshi
Member (Judicial)